

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:256

ANSWERED ON:06.07.2004

GUJARAT RIOTS

Nikhil Kumar Shri ;Owaisi Shri Asaduddin

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are demands to have a judicial probe into the post-Godhra, Gujarat riots;
- (b) if so, whether the Government has been considering to have a fresh probe into the Godhra riots;
- (c) if so, the details of representations received for fresh probe into the Godhra riots;
- (d) the time by which a fresh probe would be conducted and a white paper on Godhra riots is likely to be issued; and
- (e) the stand of the Union Government on the recommendations of; the AMICUS CURUIAE on Gujarat riots?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL )

(a) & (e): Yes Sir. There has been a demand for setting up a new Commission of Inquiry to investigate the role of the Gujarat Government in Post-Godhra violence in the background of allegations that there was a comprehensive failure of the State to protect the Constitutional rights of the people of Gujarat starting with the tragedy in Gujarat on 27th February, 2002 and continuing with the violence that ensued in the weeks that followed and a failure of the justice delivery system in Gujarat. The matter is under examination. The Central Government has provided security to certain key witnesses in the Gujarat riots cases in addition to the security provided by the State Government based on the suggestions made by the AMICUS CURIAE in the Supreme Court. A scheme for affording protection to witnesses deposing in cases relating to serious offences is also under preparation